

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 802/252/ND/2018

Under Section: 252

In the matter of:

IT Officer Ward 10(4) (M/s. GRS Printers Pvt. Ltd.)**Appellant**
Vs.
ROC & Another.**Respondent**

Order delivered on 13.09.2018

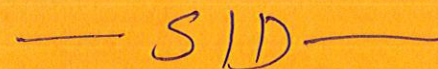
CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Piyush Goyal, Ms. Lakshmi Gurung, Mr. Zoheb Hossain, Sr. Standing Counsel
For the Respondent	: Mr. R. Nagarajan, Ex-Director
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor

ORDER

ROC to file reply. The ex-director Mr. Nagarajan states that the Company Secretary was present in the morning session is not present, when the matter was taken at the end of the day and request some time to file reply within two weeks. For further consideration on 22.10.2018.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**